

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-112/2003/4987/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Nayan Shankar Baruah,
District & Sessions Judge,
Morigaon.

Dated Guwahati the nd2 June, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. DJM/3081 dtd 31.05.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the afternoon of 03.06.2023 till the evening of 11.06.2023**. The next senior most Judicial officer available at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-112/2003/4987/A, dated 2.6.2023

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)